## Type IV in general pool accommodation

- 1134. SHRI RAJ NATH SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) whether it is a fact that waiting period for Type IV accommodation in general pool is very long;
  - (b) if so, the steps being taken to clear the waiting list soon;
- (c) whether it is also a fact that a large number of applications for allotment of Type-IV accommodation in general pool are pending with the Directorate of Estates;
  - (d) if so, the details thereof for last three months;
  - (e) the reasons for delay in their disposal; and
  - (f) the steps being taken for speedy disposal of the same?

THE MINISTER OF URBAN DEVELOPMENT (SHRI GHULAM NABI AZAD): (a) Yes, Sir.

- (b) The housing stock in general pool is being augmented by addition of newly constructed quarters from time to time.
  - (c) Yes, Sir.
- (d) As on 7.12.2004, a total number of 3399 applications for the allotment of Type-IV accommodation in general pool were pending with the Directorate of Estates.
- (e) and (f) Allotments are being made on the basis of availability of vacancies.

## Steps to curb illegal structures and encroachments

- 1135. SHRI R.K. ANAND: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) whether it is a fact that the CVC has asked DDA to take specific steps to curb illegal structures and encroachments; and
- (b) whether encroachments on green land in village Palam have been removed and if not the reasons therefor?